

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3902

ANSWERED ON:24.08.2004

SEPARATE PLANNING FINANCE COMMISSION FOR DEVELOPMENT OF TRIBAL AREAS

Bwiswmuthiary Shri Sansuma Khunggur

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) Whether the Government has contemplated to take appropriate initiatives and effective action plan to help create a separate National Planning Commission and also a separate Finance Commission exclusively for the Fifth and Sixth Schedule Areas as a new innovative and workable mechanism so as to help facilitate overall economic growth and development in all the spheres within the most backward, neglected and discriminated against Scheduled Tribal Areas within a time-frame by way of removing the vast gap of imbalances in developmental aspects in the tragic Tribal Areas;
- (b) if so, details of the action taken so far in this regard;
- (c) if not, the reasons therefore; and
- (d) the time by which the Government is likely to take appropriate action in this regard?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

(a) to (d) Presently there is no proposal to set up a separate National Planning Commission or a Separate Finance Commission exclusively for the Fifth and Sixth Schedule Areas. The existing institutions such as the Planning Commission, North Eastern Council and the successive Finance Commissions are considered sufficient to look after the economic growth and development in the Scheduled/Tribal Areas.